

(b) if so, the steps proposed to be taken by the Government to provide better medical facilities to the general public; and

(c) the funds earmarked for health and family welfare schemes during the Eighth Five Year plan period ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) Per capita health expenditure for the year 1990 in some of Asian Countries is as outlined at Statement.

(b) Whereas health is primarily a state subject, the Centre has been providing technical and financial assistance in all critical areas which affect health services and disease control. Comprehensive promotive, preventive, curative and rehabilitative health care services are being provided in the rural areas through network of Sub-centres, Primary Health-Centres, Community Health Centres established throughout the country alongwith hospitals of the district and State levels. Several communicable and non-communicable diseases control/eradication programmes are being implemented throughout the country. Efforts have been made during successive Five Year Plan to strengthen various teaching institutions to train the medical and paramedical personnel required for the Health care delivery system. Emphasis has been given for child survival and motherhood programmes including immunisation. Biomedical Research facilities have been augmented for research in priority areas. Efforts have been made for inter-sectoral coordination with other related Departments and involvement of voluntary organisations/NGOs and private sectors in the delivery of Health Care Service in both rural and urban areas.

In addition, funds are also being mobilised through multilateral and bilateral agencies for health projects in the Central and State Sectors.

(c) During the Eighth Five Year Plan the funds allocated for the Ministry of Health and Family Welfare (including Central, State/UT sector) are as under :-

	Rs. in Crore
(i) Health	7582.19
(ii) Family Welfare	6500.00

#### STATEMENT

*Per Capita Health Expenditure for the year 1990 US \$*

Countries	
Malaysia	71
Thailand	72
China	11
Sri Lanka	18
Indonesia	12
Pakistan	12
India	21
Bangladesh	7
Nepal	7

Source : The World Health Report 1995 Bridging the Gaps.

#### One Child Family Norms

79. SHRI SHRAVAN KUMAR PATEL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government propose to raise the marriageable age of females and males under the law and also promote the "one child family norm" in the place of the "Two children family norm";

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) No, Sir.

(b) Does not arise.

(c) The objective of raising the age of marriage is sought to be achieved by increasing social awareness.

[Translation]

#### Research in Ayurveda

80. SHRI B.L. SHARMA PREM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the research has been undertaken in Ayurveda to identify the medicine for Diabetes;

(b) if so, the details thereof; and

(c) the steps taken by the Government to encourage research in the Ayurveda ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DEPARTMENT OF INDIAN SYSTEMS OF MEDICINE AND HOMOEOPATHY) (SHRI PABAN SINGH GHATOWAR) : (a) and (b) . Yes, Sir. Trials are being conducted on the three different groups of the following medicines for combating diabetes :

(i) Ayush 82 Churna.

(ii) Chandra Prabha Vati.

(iii) Methika Churna.

(c) The Govt. of India has established the Central Council for Research in Ayurveda and Siddha which is an autonomous body, for the formulation, coordination, development and promotion of research on scientific lines in Ayurveda and Siddha.

[English]

#### Ayurvedic Hospital

81. SHRI SOBHANADREESWARA RAO VADDE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have received proposals for sanction of funds for construction of OPD block at Dr. N.R.S. Government Ayurvedic Hospital at Vijayawada; and

(b) if so, the response of Union Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DEPARTMENT OF INDIAN SYSTEMS OF MEDICINE AND HOMOEOPATHY) (SHRI PABAN SINGH GHATOWAR) : (a) Yes, Sir.

(b) The Government of India has sanctioned a grant of Rs. 20 lakhs during the year 1994-95 and first instalment against this grant has already been released in 1994-95 itself. Further grant will be released after the college furnishes utilisation certificate for the earlier grant.

[*Translation*]

### Blood Banks

82. SHRIMATI SHEELA GAUTAM :  
SHRI RAMESHWAR PATIDAR :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any uniform standard procedure has been formulated for collecting and preserving labelling and transportation of blood samples;

(b) if so, the details thereof;

(c) whether at all the regional blood testing centres especially at commercial blood banks, adequate facilities are available for HIV test; and

(d) the details of the steps taken or proposed to be taken to ensure that the blood supplied by commercial blood banks and taken from professional blood donors do not carry HIV antibodies ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) Yes, Sir.

(b) Part XII-B of the Drug and Cosmetics Rules, 1945

prescribe various standards and requirements for the Blood Banks. Director General of Health Services has also published standards for blood banks and transfusion services.

(c) and (d) . Regulatory mechanism have been tightened and now blood can be issued for transfusion only after testing free from HIV and other transmissible diseases. Government have set up 154 Zonal Blood Testing Centres and linkages have been provided to blood banks located in government, private and voluntary sector. Rapid HIV test kits are also provided at district level blood banks. The blood banks are required to indicate result of HIV test on the label of the blood container.

[*English*]

### Pending Projects of Rajasthan

83. SHRIMATI VASUNDHARA RAJE :  
SHRI KUNJEE LAL :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the names of power, irrigation, industrial and other developmental projects in Rajasthan pending for environmental and forestry clearance;

(b) since when these projects are pending and the reasons therefor; and

(c) the steps taken by the Government to clear these projects ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) and (b) . A statement is attached.

(c) A final decision on the clearances of the project proposals is taken within a stipulated time period of 90 days from the date of receipt of all requisite information and relevant details from the project proponents.

### STATEMENT

S. No.	Name of the Project	Date of Receipt	Reasons for pendency
1	2	3	4
<b>A. ENVIRONMENTAL CLEARANCE</b>			
1.	Bulk Drug plant at A-1128 Industrial Area Bhiwadi of M/s Dee Pharma Ltd.	June, 1995	Under process
2.	1.0 MIPA Cement plant at Nimbahera, Rajasthan of M/s Graphite India Ltd.	June, 1995	Under process
3.	Grain based gluten starch & spirit complex Distt., Alwar of M/s Kedia Dellon Industries Ltd.	July, 1995	Additional information is awaited
4.	1.2 MIPA Cement Unit at Chittorgarh of M/s Birla Jute Industries Ltd.	August, 1995	Proposed site is not in conformity with the guidelines.
5.	Cement Plant at Binanigram Sirohi of M/s Binani Zinc Ltd.	September, 1995	Additional information is awaited.
6.	Bulk drug Plant at Industrial area Bhiwadi of M/s Paam Drugs and Pharmaceutical Ltd.	October, 1995	Under process